

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 2849/13
PETITION NUMBER : TP 48/16
NAME OF THE PETITIONER (S) : ARUN KUMAR & ANOTHER
NAME OF THE RESPONDENT (S) : BLUE MERCURY APPARELS PVT.
LTD. & 2 OTHERS
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1,	LAKSHMI R 8867235297	For petitioner	Lakshmi
2.	Raghuram Cadambi 9900039559	Adv for Respondents	Raghu

ORDER

Counsel for petitioner is present and counsel for respondents is also present. It is reported board meeting was conducted in the presence of observer appointed by the Tribunal and EGM is to be held.

Time extended till 24-03-2017.

Observer to file report by then.

Member (J)

Member (T)